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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017
PETITION NUMBER : CP/18/2017
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

- | | | | |
|----|-----------------------------------|------------------------------|--|
| 1. | Vargan. MB. Rep by Umesh Kumar | R2 | |
| 2. | PRAASAD .G | R3 R4 | |
| 3. | Naveen Kumar Murthi | for Petitioner | |
| 4. | Adith Narayan. V | Counsel for Respondent No 1. | |

ORDER

Counsel for the petitioner present. Counsel for R1, counsel for R2 and counsel for R3 & R4 are present. Counsel for R2, R3 & R4 filed counter and stated that copy of the counter was sent to the other side by speed post. But the petitioner stated that they have not received the counter. The counsels for respondents are directed to send copies of the counter to the petitioner's counsel. Both the counsels prayed for time to make submissions. Time is adjourned at their request. Put up on 12.12.2017.

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S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)